

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 429/2018 in
O.A. No. 4588/2015

The 10th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Kamlesh Rani Bhatla,
W/o Shri C.S. Bhatla,
R/o L-746/II, Block L-II,
Sangam Vihar, New Delhi-110062. .. Petitioner

(By Advocate : Shri M.S. Saini)

Versus

Smt. Saumya Gupta,
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi. .. Respondent

(By Advocate: Mrs. Pratima Gupta)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this CP taken up for hearing, it is submitted by both the counsel that in a writ petition filed by the respondents against the orders of this Tribunal in O.A. No. 4588/2015, the Hon'ble High Court of Delhi has granted stay.

2. In the circumstances and in view of the stay orders of the Hon'ble High Court, the CP is closed and notice is discharged. However, the petitioner is at liberty to avail her remedies, in accordance with law, once the stay is vacated or the writ petition is finally decided. No costs.

**(NITA CHOWDHURY)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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